

Construction of airstrips/aerodromes

2. SHRI MANGALA KISAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of airstrips/aerodromes proposed to be constructed during the next three years in the country;
- (b) the number amongst those proposed for Orissa;
- (c) whether there is a proposal for construction of aerodrome in Jharsuguda in Orissa; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) Setting up of new airports/upgradation of airports is a continuous process depending upon the traffic potential, demands from airline operators, commercial viability etc. AAI from time to time, takes initiative in this regard, keeping in view the above factors, either with its own resources or with the participation of the concerned State Governments through signing of Memorandum of Understanding (MoU) with them. Some private parties are also being allowed to construct airports/airstrips in the country after the approval of Government of India. In this connection, new Greenfield Airports at Pakyong in Sikkim, Shimoga, Gulbarga, Bijapur and Hassan in Karnataka are scheduled to come up in the next two years. Establishment of airports at Navi Mumbai and Sindhudurg in Maharashtra, Mopa in Goa, Kannur in Kerala, Durgapur in West Bengal, Viratnagar (Jaipur) in Rajasthan and Gwalior in Madhya Pradesh (for Cargo airport) have been accorded 'in-principle' approval. Further, proposals for establishment of new airport at Chakan, Shirdi and Solapur in Maharashtra, Kushinagar, Greater Noida in Uttar Pradesh, Ludhiana in Punjab, Karaikal in Puducherry, Cheitu in Nagaland have been received. A proposal for setting up of a Cargo airport at Jhajjar in Haryana has also been received.

(b) At present, Airports Authority of India (AAI) has no proposal for construction of airstrips/aerodromes in Orissa.

(c) and (d) A feasibility study has been carried out for Jharsuguda airport. In accordance with the Feasibility Report, AAI has a plan for development of Jharsuguda airport initially for ATR type of aircraft operations subject to signing of a Memorandum of Understanding (MoU) between AAI and the State Government of Orissa and handing over of required land to AAI by the State Government of Orissa.

Demand for regularisation by Centaur Hotel employees

3. PROF. SAIF-UD-DIN SOZ: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether his Ministry has received a dozen or more representations from the employees of Centaur Hotel, Srinagar for regularisation of their services; and
- (b) what action his Ministry has taken in the matter?